

Panel for recruitment of Traffic Assistants/Office Assistants in I.A. (Delhi Region)

4456. SHRI CHANDRADEO PRASAD VERMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Indian Airlines (Delhi Region) formed a panel for recruitment to the posts of Traffic Assistants, Office Assistants etc. after holding proper written test and interview etc. in the month of June, 1982;

(b) whether it is also a fact that all the persons on the panels have not yet been offered jobs; and

(c) whether all the persons on the panels in each category of posts will be absorbed before making a new panel and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHR KHURSHEED ALAM KHAN): (a) Yes, Sir,

(b) Yes, Sir.

(c) The panels so formed are valid for a period of one year. If sufficient number of vacancies do not arise during this period the panel will expire and the remaining empanelled candidates will not be offered appointment.

Export of marine products

4457. SHRIMATI SANYOGITA RANE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to introduce scheme to boost export of marine products;

(b) whether it is proposed to make arrangement with the STC for availing financial assistance; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-

MATI RAM DULARI SINHA): (a) The schemes already being operated to boost export of marine products include market promotion, quality control, development of infrastructural facilities, prawn farming extension programme, chartering of fishing vessels etc.

(b) and (c) STC has introduced a scheme for extending short-term financial assistance to exporters of marine products in the Eastern region for export of frozen shrimps to Japan, in experimental basis for one year from 1-1-1983 to 31-12-1983 under which their associates are provided with financial assistance up to 8 per cent of the f.o.b value of the goods produced for export subject to a ceiling of Rs. 5 lakhs per exporter.

Loss suffered by AI

4458. SHRI M.S.K. SATHIYENDRAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India was in a loss of Rs. 15.9 crores in the year 1979-80, and Rs. 21.30 crores in the year 1981-82;

(b) if so, what is the total loss in the current year; and

(c) what measures are being taken by Government to minimise this loss?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Air India incurred a loss of Rs. 15.09 crores and Rs. 21.30 crores in the year 1979-80 and 1980-81 respectively. Air India earned a net profit of Rs. 10.36 crores during the year 1981-82.

(d) During the year 1982-83, Air India expects to earn a net profit of Rs. 36.10 crores approximately.

(c) In view of (b), the question does not arise.